

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 107**  
**(IB)-987(PB)/2020**

**IN THE MATTER OF:**

Punjab National Bank

.... Applicant/petitioner

v.

Bansal Diamonds Pvt. Limited

.... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code 2016**

**Order delivered on 03.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**

**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

Mr. Sudhir Kumar Singh, Adv

For the Respondent

**ORDER**

At request of both the parties, list this matter on 08.12.2020 with a peremptory direction to both sides to file short written submissions on the next date of hearing. The petitioner is directed to file dates and events separately along with written submissions on the next date of hearing.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**